NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/72/2016

NAME OF THE PETITIONER(S) : Abdul Kader Mohammed Kunhi

NAME OF THE RESPONDENT(S) : M/s Falcon Infrastructures Ltd. & another

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) **SIGNATURE DESIGNATION**

REPRESENTATION BY WHOM

11) -A.V.s. Rayudu.

ORDER

Proxy representing counsel for petitioner present and prayed time for making submissions stating that the senior counsel could not attend before the Tribunal due to ill-health. Counsel for respondent present and filed written submissions and furnished a copy of the same to the other side. Time extended at request. Put up on 05.12.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy

Member (Judicial)

bc